

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1723  
ANSWERED ON:16.12.2013  
CLEARANCES TO PROJECTS BY NGT  
Deka Shri Ramen

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the total number of proposals received by the National Green Tribunal(NGT) from North East region including Assam during the last three years and the current year;
- (b) the total number of them cleared during the said period; and
- (c) the time by which the pending proposals are likely to be cleared?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to (c) The National Green Tribunal has been established for the effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto. The Tribunal does not receive proposals for grant of clearances.